

- ponents, raw materials, spares, consumables, office equipments and material handling equipments are exempt from Import Duty.
- (ii) Indigenously procured capital goods, components and raw materials are exempt from Central Excise Duty.
- (iii) Rejects up to 5% (or such percentage as may be fixed by the Government) may be sold in the domestic tariff area on payment of import duty on imported inputs and Central Excise duty on indigenous inputs and on the rejects.
- (iv) A 100% EOU may sell 25% of its production in the domestic market subject to licences and payment of Import duties.
- (v) Goods supplied by the units in the domestic Tariff area to a 100% EOU are exempt from payment of Central Sales Tax.
- (vi) The finished products of the 100% EOU are exempt from Central Excise Duty.
- (vii) 100% EOUs will get priority treatment in matters connected with raw materials, power, clearance for foreign exchange payments, import of capital goods etc.

(viii) Ministry of Commerce vide Order No. 3/157/90-EPC dated 24-1-91 have given permission to 100% EOU for third party exports.

(b) and (c) Ten proposals for setting up of joint ventures in deep sea fishing are pending as on 10-8-91. Out of these, seven proposals are under consideration by the Empowered Committee of Secretaries on Deep Sea Fishing. The remaining three proposals have been received recently. These are being processed in consultation with other concerned Ministries for expeditious clearance.

Allocation of essential commodities by Food Corporation of India

*445. SHRI KRISHAN DUTT SULTANPURI: Will the PRIME MINISTER be pleased to state the details of allocations made in respect of sugar, foodgrains, edible oils and other essential commodities by the Food Corporation of India and other such agencies to different States, State-wise during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Statement I and II are attached.

STATEMENT-I

Statewise allocation of Wheat, Rice, Edible Oils, Kerosene, Sugar for 1991 distributed through PDS (Upto August, 1991).

(Figures in '000 tonnes)

States/UTs	Wheat	Rice	Sugar	Ed. Oils	Kerosene
Andhra Pradesh	260.00	1,578.00	202.25	3.86	382.35
Arunachal Pradesh	7.20	75.40	2.51	0.10	6.22

States/UTs	Wheat	Rice	Sugar	Ed. Oils	Kerosene
Assam	225.00	297.40	76.94	0.55	162.99
Bihar	378.00	71.00	267.67	2.50	309.40
Goa	31.00	35.00	4.00	1.20	17.46
Gujarat	685.00	203.00	129.55	7.20	514.45
Haryana	160.00	25.00	51.09	1.30	99.43
Himachal Pradesh	88.00	52.65	16.15	2.25	23.34
Jammu & Kashmir	160.00	293.50	23.07	1.30	42.55
Karnataka	340.00	389.00	142.15	4.26	290.47
Kerala	225.00	1,160.00	95.62	3.45	173.04
Madhya Pradesh	350.00	185.00	200.25	4.50	252.70
Maharashtra	920.00	367.00	239.50	10.60	970.21
Manipur	24.00	59.00	5.55	0.40	13.54
Meghalaya	20.00	82.50	5.30	0.60	9.92
Mizoram	10.00	69.00	2.09	1.20	4.06
Nagaland	52.25	94.00	3.41	1.80	6.78
Orissa	231.00	195.00	99.14	2.92	101.69
Punjab	110.00	12.50	63.56	1.40	209.95
Rajasthan	665.00	26.60	135.31	1.74	173.41
Sikkim	4.80	37.00	1.32	0.40	4.67
Tamil Nadu	240.00	610.48	180.38	3.58	429.91
Tripura	20.00	115.80	8.01	0.40	13.79
Uttar Pradesh	560.90	225.00	423.41	4.00	597.97
West Bengal	760.00	539.00	207.10	6.60	487.96
Andaman & Nicobar	6.30	13.50	1.98	0.60	2.33
Chandigarh	19.20	4.80	2.98	0.20	13.53
Dadra & Nagar Haveli	1.60	4.50	0.41	0.18	1.87
Daman & Diu	1.20	4.15	0.31	0.27	1.96
Delhi	588.00	167.00	69.77	3.50	155.59
Lakshdweep	0.00	0.00	0.57	0.21	0.60
Pondicherry	6.00	17.00	3.20	0.40	9.49
TOTAL	7,149.45	7,008.78	2,664.55	73.48	5,483.62

STATEMENT-II

Statewise allocation of Wheat, Rice, Edible Oils, Kerosene, Sugar for 1990 distributed through PDS

(Figures in '000 Tonnes)

States/UTs	Wheat	Rice	Sugar	Ed. Oils	Kerosene
Andhra Pradesh	280.00	1,330.00	310.99	48.35	582.56
Arunachal Pradesh	9.60	92.00	3.86	0.89	9.93
Assam	200.00	430.50	118.30	2.50	246.03
Bihar	512.00	117.00	411.59	10.80	470.35
Goa	46.50	48.90	6.15	7.35	26.96
Gujarat	725.00	330.00	199.21	80.45	777.65

States/UTs	Wheat	Rice	Sugar	Ed. Oils	Kerosene
Haryana	120.00	35.40	78.56	7.45	151.04
Himachal Pradesh	120.00	78.00	24.84	9.30	36.42
Jammu & Kashmir	250.00	410.00	35.48	6.60	65.53
Karnataka	320.00	598.00	218.58	48.45	441.75
Kerala	240.00	1,575.00	61.56	41.50	263.39
Madhya Pradesh	360.00	290.00	307.91	38.00	379.18
Maharashtra	1,165.00	569.50	368.27	133.50	1,474.74
Manipur	36.00	84.00	8.54	2.53	20.53
Meghalaya	26.40	114.90	8.14	2.10	15.10
Mizoram	15.00	90.00	3.21	3.25	7.01
Nagaland	76.75	113.25	5.24	3.60	9.98
Orissa	295.00	267.50	152.45	24.60	157.44
Punjab	60.00	17.70	97.73	4.50	317.22
Rajasthan	840.10	38.40	208.06	10.00	263.70
Sikkim	6.10	54.00	2.03	1.35	7.54
Tamilnadu	360.00	736.08	277.35	51.30	651.04
Tripura	30.00	169.20	12.31	2.30	21.12
Uttar Pradesh	600.00	386.00	651.05	16.55	907.89
West Bengal	1,080.00	854.00	318.45	65.10	734.14
Andaman & Nicobar	8.40	18.00	3.04	2.35	3.85
Chandigarh	21.60	4.80	4.58	0.74	20.78
Dadra & Nagar Haveli	1.40	6.00	0.63	0.68	3.14
Daman & Diu	1.80	5.40	0.48	1.24	2.92
Delhi	840.00	240.00	102.84	18.15	236.93
Lakshdweep	0.10	5.50	0.87	0.35	0.87
Pondicherry	5.50	24.00	4.46	6.45	14.58
TOTAL	8,652.25	9,133.75	4,006.77	652.28	8,321.32

STATEMENT-III

Statewise allocation of Wheat, Rice, Edible Oils, Kerosene, Sugar for 1989 distributed through PDS

(Figures in '000 Tonnes)

States/UTs	Wheat	Rice	Sugar	Ed. Oils	Kerosene
(1)	(2)	(3)	(4)	(5)	(6)
Andhra Pradesh	136.00	850.00	310.99	16.50	550.77
Arunachal Pradesh	11.88	87.90	3.86	0.55	9.59
Assam	191.50	420.00	118.30	1.40	235.49
Bihar	675.00	150.00	411.59	4.76	454.34
Goa	24.64	47.10	6.15	4.30	25.55
Gujarat	750.00	350.00	199.21	4.15	729.89
Haryana	291.00	30.00	78.56	2.30	142.58
Himachal Pradesh	131.00	78.00	24.84	6.65	35.52
Jammu & Kashmir	247.00	245.00	35.48	8.78	66.03
Karnataka	231.50	510.00	218.58	19.85	420.71
Kerala	211.50	1,270.00	147.04	31.80	251.25

States/UTs	Wheat	Rice	Sugar	Ed. Oils	Kerosene
(1)	(2)	(3)	(4)	(5)	(6)
Madhya Pradesh	392.10	310.00	307.91	23.80	362.96
Maharashtra	1,219.50	675.00	368.27	100.90	1,415.84
Manipur	27.20	78.00	8.54	2.53	20.11
Meghalaya	25.40	116.00	8.14	1.66	15.57
Mizoram	13.30	90.00	3.21	3.05	6.62
Nagaland	58.20	88.00	5.25	4.21	9.91
Orissa	257.00	312.50	152.45	6.06	150.31
Punjab	61.75	15.00	97.53	2.45	300.45
Rajasthan	790.00	39.20	208.06	2.70	251.16
Sikkim	5.85	54.00	2.03	1.06	7.07
Tamilnadu	363.00	605.00	277.35	24.50	623.57
Tripura	30.30	151.63	12.31	1.24	20.34
Uttar Pradesh	715.50	405.00	651.05	5.60	881.07
West Bengal	995.50	810.00	318.45	64.70	698.56
Andaman & Nicobar	9.80	19.50	3.04	1.55	3.82
Chandigarh	24.20	5.00	4.58	0.72	19.68
Dadra & Nagar Haveli	1.22	6.00	0.63	0.47	2.94
Daman & Diu	1.87	5.45	0.48	0.80	2.81
Delhi	685.00	260.00	94.58	17.25	224.39
Lakshdweep	0.10	5.50	0.87	0.43	0.82
Pondicherry	3.02	25.00	3.59	5.05	13.97
TOTAL	8,580.83	8,113.78	4,083.11	391.77	7,954.18

[Translation]

Price of food items supplied to tribal people

*446. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to increase the prices of food items like salt and edible oil being supplied to the tribals and poor backward people of Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) There is no

price control on salt by Government. There is no proposal at present to increase the prices of imported edible oil.

Heavy Water Plants

3009. SHRI DAU DAYAL JOSHI: Will the PRIME MINISTER be pleased to state:

(a) the names of the places where Heavy Water Plants are functioning;

(b) whether the Government propose to set up more plants at other places keeping in view the requirements of heavy water;

(c) if so, the names of the places where such plants are likely to be set up and when; and